

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 174 of 2014

Dated : 17th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Poorva Sahegal
Counsel for the Respondent(s): Mr. R.B. Sharma for R.7
Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R.2 to 5
Mr. Anand K. Shrivastava for R.6

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on **27.11.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js